

LOK SABHA  
UNSTARRED QUESTION NO.1890  
TO BE ANSWERED ON 27.07.2017

LAND SCAM IN NTC

1890. SHRI KAUSHALENDRA KUMAR:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) whether the Government has filed an FIR regarding Rs. 1700 crore land scam in the National Textiles Corporation (NTC);
- (b) if so, the details thereof;
- (c) the progress made in this regard so far; and
- (d) whether the culprits have been identified and if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

MINISTER OF STATE FOR TEXTILES  
(SHRI AJAY TAMTA)

**(a) to (d):** Central Bureau of Investigation (CBI) has registered a case against few individuals in the matter of transfer of part of the land of Shree Madhusudan Mills to M/s. Hall & Anderson in terms of settlement arrived by National Textile Corporation Limited. The matter is under investigation of CBI.

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